

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 2nd MAY, 2024, 10:30 A.M.

**IA (Comp. Act)/29/GB/2022
In CP/19/GB/2022**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Akshay Kumar Pathak & 3 Others Vs Sun Vally Diabetic Care & Research Center Pvt. Ltd. 12 Others
Under Section	U/s 241 & 242 of Companies Act, 2013

For Petitioner (s) : Mr. S. Sancheti, Adv.

For Respondent (s) : Mr. Anjan Kr. Roy PCS & Mr. Sanjay Baid PCS,
for R-1 to R-6.
Mr. Sandip Paul, Adv. For R-7 & R-8.

ORDER

IA (Comp. Act)/29/GB/2022

List this IA along with the main CP/19/GB/2022 on **29.05.2024**.

CP/19/GB/2022

Ld. Counsel Mr. S. Sancheti appears for the petitioner. Respondents R-1 to R-6 are represented by Ld. Authorized Representative PCS Mr. Anjan Kr. Roy. Ld. Counsel Mr. Sandip Paul is present for R-7 and R-8. There is no representation for R-9 to R-13. Despite being given sufficient opportunities, R-9 and R-10 have not filed their reply, therefore, their rights to file reply have already been forfeited. Reply for R-11, R-12 and R-13 are on record. However, there is no representation for them. List the matter on **29.05.2024** for arguments.

The interim order passed on 05.08.2022 shall continue till disposal of the case.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)